25 APRIL 1955

ALL INDIA TUBERCULOSIS WORKERS' CONFERENCE

1014. Shri S. N. Das: Will the Minister of Health be pleased to state:

(a) whether the Government of India were, in any way, associated with the All India Tuberculosis Workers' Conference organised by the Tuberculosis Association of India and held recently at Amritsar;

(b) if so; the nature of participation; and

(c) the subjects that were discussed at the Conference and the important decisions taken there?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Three officers of the 'iovernment of India were deputed to attend the Conference, on invitation.

(c) The subjects on which papers were read and on which discussions took place at the Conference were as follows:—

- (1) Internationl contacts of the Tuberculosis Association of India;
- (2) Follow-up of Mass X-Ray Surveys;
- (3) Experience of Medico-Social Workers in T. B. Work;
- (4) Role of surgery in lung tuberculosis:
- (5) Anaesthesia in Chest Surgery;
- (6) Review of B.C.G. vaccination work in India;
- (7) Methods of educating the public in regard to T.B. control work;
- (8) Cardio Vascular causes of cough;
- (9) Tuberculosis and anti-biotics;
- (10) Tuberculosis Polyserositis;
- (11) Child Tuberculosis; and
- (12) Pleural Symphysis.

Proceeding of the Conference have not yet been published. So far as the Government of India are aware, no

Written Answers

Government of India are aware, no decisions were taken by the Conference. This annual gathering is meant for discussions and exchange of views and is of educative value.

CIVIL AVIATION DEPARTMENT

1015. Shri Balkrishnan: Will the Minister of Communications be pleased to state:

(a) the number of posts reserved for Scheduled Caste candidates in the Civil Aviation Department as Aerodrome Officers and Assistants Aerodrome Officers; and

(b) the number of these posts filled up by Scheduled Caste candidates?

The Deputy Minister of Communication (Shri Raj Bahadur): (a) and (b). I lay on the Table of the Sabha a statement showing the particulars regarding Assistant Aerodrome Officers. [See Appendix XII, annexure No. 11]. There is no reservation in the grade of Aerodrome Officers as these posts are filled by promotion from the grade of Assistant Aerodrome Officers.

EMPLOYEES OF FORMER AIR INDIA LIMITED

1016. Shri T. B. Vittal Rao: Will the Minister of Communications be pleased to state whether it is a fact that the new pay-scales of all the employees of the former Air India Limited are being determined on the basis of pay structure recommended by the Services Committee?

The Deputy Minister of Communications (Shri Raj Bahadur): The pay scales of the staff of the Air India Ltd., employed now in the Indian Air Lines Corporation have been largely based on the recommendations of the Services Committee. The staff of Air India Ltd., absorbed in the Air India International are at present continuing on the scales of pay which they were drawing while in employ of the Company as the terms and conditions of their service are still under examination by the Air India International Corporation.

SOOTIA OUT-AGENCY

1017. Shri K. P. Tripathi: Will the Minister of Railways be pleased to state:

(a) when the Sootia Out-agency was closed;

(b) the reason for its closure; and

(c) whether there is any proposal to re-start this Out-agency?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) On 4th January, 1950.

(b) The closure was due to insufficient traffic handled at the Out-agency, as also due to the refusal of the Regional Transport Authority to renew the route permit in favour of the Outagency contractor.

(c) No. However, a proposal to set up an Out-agency at Charali, a village close to Sootia, is under examination.

RAILWAY CROSSINGS

1018. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) whether any representations have been received recently for the construction of two railway crossings, one at Mangwal and the other at Samloti on the Kangra Valley Section of the Northern Railway; and

(b) if so, the action taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) Necessary plans and estimates for the proposed level crossings were prepared and sent to the District Board, Kangra, for acceptance. As the District Board, Kangra, expressed their inability to accept the cost thereof, the work could not be taken in hand.

उत्तर प्रवृंश रोडवेज

१०११. श्री अक्त दर्शन : क्या परिषद्वन मंत्री यह बताने की क्या करोंगे कि : (क) क्या सच हैं कि उत्तर प्रदेश की सरकार को यह सलाध दी गई हैं कि उस राज्य में वर्तमान उत्तर प्रदेश सरकार की रोडवेज के स्थान पर एक सड़क परिषहन निगम (रोट ट्रांसपोर्ट कारपोरंशन) बनाया जाये जिस में रंलवे और व्यक्तिगत मोटर चालकों के भी हिस्से हों ; और

(स) यदि हां, तो इस प्रस्ताव का अन्तिम परिणाम क्या हुआ ?

रंलचे तथा परिषहन उपमंत्री (भी अजन्तेरान): (क) जी हां।

(ख) राज्य सरकार ने अभी तक सड़क परिवहन निगम (रोड ट्रांसपोर्ट कारपोर्रशन) बनाना स्वीकार नहीं किया है ।

CENTRAL RICF RESEARCH INSTITUTE CUTTACK

1621. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 1870 on the 4th April, 1955 regarding the Central Rice Research Institute, Cuttack and state:

(a) what kind of hybridisation is being carried on at the Institute;

(b) how many crosses were made and hybrids obtained during the year 1954-55; and

(c) how many cross combinations were proposed and how many were completed during the year 1954-55?

The Minister of Agriculture (Dr P. S. Deshmukh): (a) Inter-racial hybridization between Japonica and Indica races of rice.

(b)	Crosses	made	•	98,315
1	Hybrids	obtaine	d٠	9,243.

(c) Of the 708 proposed cross combinations, 522 were completed before 1954 and 88 crosses were completed during 1954-55.

PIPPILI-KOMARK ROAD (ORISSA)

1022. Shri Sanganna: Will the Minister of Transport be pleased to refer to